



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

27/03/2019

O.A./260/521/2013

PREMANAND NAG
-V/S-
M/O RAILWAYS

ITEM NO: 57

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.N.R.Routray for Dr.C.R.Mishra

Notes of The Registry	Order of The Tribunal		
	None is present on behalf of the applicant. None was present on behalf of the applicant on previous date on 17.1.2019.		
	It seems that the applicant has lost interest in pursuing this case.		
	The OA is therefore dismissed in default for non-prosecution on behalf of the applicant.		
	Mr.N.R.Routray, learned counsel is present on behalf of Dr.C.R.Mishra, learned counsel for the respondents.		
	<table border="1"><tr><td>(SWARUP KUMAR MISHRA MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table>	(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		



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